

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 539 of 2020

IN THE MATTER OF:

S. V. Sunil Kumar Chowdary

...Appellant

Versus

Corporation Bank, Hyderabad & Anr.

...Respondents

Present:

**For Appellant : Mr. Sushant Mahajan and Mr. Samar Bansal,
Advocates**

**For Respondent : Ms. Ekta Chaudhury and Mr. Anant Bharti,
Advocates**

ORDER
(Through Virtual Mode)

07.08.2020 Pleadings are complete. Learned counsel for the parties may file their short written submissions, not exceeding three pages and relevant case laws, within ten days.

List the matter 'for Admission (After Notice)' on **19th August, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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